

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM  
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.1765/PUN/2017  
निर्धारण वर्ष / Assessment Year : 2010-11

Softcon System Pvt. Ltd.,  
Softcon House, S.No.80/02,  
Off. Mumbai Bangalore Highway,  
Tathwade, Pune – 411 033.

.....अपीलार्थी / Appellant

PAN : AAJCS0459H.

बनाम / V/s.

The Asst. Commissioner of Income Tax,  
Circle – 10, Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Sachin Jaiswal.  
Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 03.03.2021  
घोषणा की तारीख / Date of Pronouncement : 03.03.2021

**आदेश / ORDER**

The appeal filed by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeal) – 1, Nashik dated 02.05.2017 for the assessment year 2013-14.

2. Before us, the appellant filed a letter dated 02.02.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Principal Commissioner of Income Tax, Pune – 3.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 3<sup>rd</sup> day of March, 2021.

**Sd/-**  
**(S. S. VISWANETHRA RAVI)**  
न्यायिक सदस्य/JUDICIAL MEMBER

**Sd/-**  
**(INTURI RAMA RAO)**  
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 3<sup>rd</sup> March, 2021.

Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-9, Pune.
4. The Pr.CIT-5, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,  
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.